

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:241
ANSWERED ON:03.07.2009
ILLEGAL EXPORT OF READY MADE GARMENTS
Rawat Shri Ashok Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether cases of illegal export of readymade garments reported in some of the States;
- (b) if so, the details of such cases; (Â£) the state-wise/year-wise number of such cases reported to the Union/State Governments, during the last three years till date; and
- (d) the action taken/being taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a),(b)&(c): Yes, Sir. The details of illegal export of readymade garments for the last three years till date state-wise are enclosed as 'Annexures'.

(d) Action under the provisions of the Customs Act, 1962 was initiated and Show Cause Notices issued to the errant exporters for demanding duty/recovery of draw back and imposing fine/penalties. In some cases persons involved in frauds involving substantial revenue were arrested.